IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -16/2022-23(Purchase Cell)

Quotation are invited from reputed firms/ suppliers/ electric shops for repairing of 22 pcs. mist air fans.

Interested firm/ suppliers/ electric shops may visit the Court during office hours to inspect the mist air fans.

The firm/supplier should have financial capacity to execute the repairing of aforesaid article.

The tender must reach this Court within 02 weeks i.e till 05 PM on 28.02.2023. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: -http://patnahighcourt.gov.in

Terms and Conditions:-

- (i) Proof of Registration of firm/supplier as per Government rule.
- (II) The parts to be changed, if required, should be genuine.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) No advance payment shall be made.
- (V) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VI) The firm shall submit the bill in duplicate after reparing of aforesaid articles.
- (VII) Payment will be made in account of the firm after due verification of repaired mist air fans by Court's Electrician.
- (VIII) The firm have to provide one year warranty after repairing of mist air fans.
- (IX) Any query, regarding this tender may be made from Purchase Cell during office hours.

Namital ugh

Patna High Court

10-02-23